

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3698  
ANSWERED ON:25.08.2011  
MINORITY STATUS TO CASTES COMMUNITIES  
Pandey Saroj

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the number of proposals from various castes and communities lying pending with the Government to accord minority status;
- (b) the names of such castes and communities and the time since when their proposals/demands are lying pending with the Government; and
- (c) the time by which a final decision is likely to be taken on such proposals/demands?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) and (b): The National Commission for Minorities (NCM) in their Annual Report 1998- 1999 had made a reference to the issue of settling minority status for Jains in India.
- (c) The matter of giving minority status to Jains is presently under review of the Hon'ble Supreme Court and hence no time frame can be given at this stage.